



THE ALTERNATIVE DISPUTE RESOLUTION COMMITTEE

MEDIATION, ARBITRATION, NEGOTIATION, CLIENT COUNSELLING

# Tamil Nadu National Law University

## ALTERNATIVE DISPUTE RESOLUTION COMMITTEE

# VI TNNLU National Med-Arb Competition

## 23rd - 25th FEBRUARY 2024

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NANI PALKHIVALA ARBITRATION CENTRE

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The Tamil Nadu National Law University (TNNLU) is a premier National Law University established in 2012. With a built-up area of over 25 acres, TNNLU offers two five year integrated undergraduate law programmes approved by the BCI i.e., B.A. LL.B. (Hons.) and B.Com. LL.B.(Hons.), One Year LL.M Degree programmes and Doctor of Philosophy Programmes [PhD (Law) and PhD (Interdisciplinary)]. TNNLU is committed to excellence, through faculty to student, student to student and faculty to faculty academic engagement in curriculum development and teaching learning, interdisciplinary and multidisciplinary research, knowledge dissemination, cross sectional stake-holders engagement for continuous innovation and improvement of curriculum, pedagogy and the teaching learning outcomes. Interdisciplinary approach remains the central hallmark of the research and teaching culture of TNNLU.

# ABOUT TNNLU's ADR COMMITTEE

The Alternative Dispute Resolution Committee at Tamil Nadu National Law University was established in the year 2018 to serve as a comprehensive platform to introduce law students to the dynamic world of Alternative Dispute Resolution. Our commitment is rooted in preparing law students for the evolving landscape of dispute resolution, where ADR methods are gaining prominence. The ADRC has successfully conducted workshops, intra university ADR competitions, along with 5 editions of its flagship event, the TNNLU National Med-Arb Competition (NMAC).

## Our Aim

In a world where traditional dispute resolution mechanisms often falter, we believe in the transformative potential of ADR. The ADRC's mission is to expose and equip budding legal minds with the skills and knowledge necessary to engage in various ADR methods. We aspire to inculcate in our student community the ability to reshape the way disputes are resolved.

## ABOUT CENTRE FOR ADR

Recognizing the significance of the Alternative Dispute Resolution Mechanisms, TNNLU places great importance on understanding ADR mechanisms and their principles. With the provision of clinical and specialized courses in the field, Intra-University competitions, a centre dedicated to research in ADR mechanisms and dedicated participation in external competitions, TNNLU has a bustling ADR culture.

# ABOUT TNNLU'S NATIONAL MED-ARB COMPETITION

Tamil Nadu National Law University stands at the forefront of legal education in India, hosting the unique National Med-Arb Competition, a pioneering initiative in the country's academic landscape. TNNLU has carved a distinctive niche by being the first law university to introduce and organize such an innovative event, exemplifying a commitment to progressive legal education.

The competition introduces a novel two-step dispute resolution process, seamlessly incorporating mediation and arbitration. Participants initially engage in mediation to resolve disputes amicably. Unresolved issues automatically transition to arbitration, where an arbitrator delivers a binding decision, ensuring a comprehensive resolution.

An exceptional feature of the competition is the evaluation of arbitral award writing, making TNNLU the first university in India to emphasize this critical skill. This innovative element aligns with TNNLU's broader mission of providing students with a well-rounded and practical legal education that extends beyond conventional boundaries.

The National Med-Arb Competition serves as a dynamic platform for law students nationwide to showcase proficiency in both mediation and arbitration. Over the past five years, the competition has provided students with a rich and enriching experience, allowing them to refine skills and deepen their understanding of dispute resolution mechanisms outside the traditional courtroom setting. In the previous editions, the themes of the NMAC have varied from medical negligence, insurance, corporate and contractual dispute.

With anticipation for spirited participation from 20 distinguished law schools across the nation, this year's competition is poised to continue its tradition of excellence, fostering an environment where students engage with the intricacies of mediation, arbitration, and the craft of arbitral awards. TNNLU remains dedicated to shaping the legal professionals of tomorrow through innovative educational initiatives.

# ESTEEMED ADJUDICATION PANELS

## NMAC 2023

<b>M</b>	Retd. Justice Mr. Kannan Krishnamurthy	Retired Justice of the P & H High Court, & Founder, Madhyastham
<b>E</b>	Ms. Chitra Narayan	Mediator
<b>D</b>	Mr. A. J. Jawad	Mediator
<b>A</b>	Mr. R. Sankaranarayanan	Designated Senior Advocate & ASGI, Southern Zone
<b>R</b>	Mr. Karthik Seshadri	Partner, Iyer and Thomas
<b>B</b>	Mr. Inbavijayan	Founder Kove Global LLP

## NMAC 2022

<b>M</b>	Ms. Rathna Thara	Mediator
<b>E</b>	Ms. Vijaya Kamala	Mediator
<b>D</b>		
<b>A</b>	Dr. Aneesh V. Pillai	Handles International Commercial Arbitration
<b>R</b>	Ms. Priyadharshani Natarajan	Advocate, Madras High Court, handles Arbitration
<b>B</b>		

# AWARDS AND PRIZES

The prize money for the 6th TNNLU National Med-Arb Competition has been sponsored by the Nani Palkhivala Arbitration Center, Chennai.

Award(s)	Prize Money
Winner Client Counsel Pair	INR 24,000/-
Winner Mediator/Arbitrator	INR 12,000/-
Runners Up Client Counsel Pair	INR 16,000/-
Runners Up Mediator/Arbitrator	INR 8,000/-
Best Memorandum	INR 6,000/-
Best Arbitral Award	INR 6,000/-
<b>TOTAL PRIZE MONEY</b>	<b>INR 72,000/-</b>

The Winner Client Counsel Pair and Winner Mediator Arbitrator shall be awarded each with a one-year subscription to EBC Learning worth Rs. 14,500/- each (Total Value of Rs. 43,500/-)



# TIMELINE

EVENTS	IMPORTANT DATES
Commencement of Provisional Registration	16 November 2023
Deadline for Provisional Registration	20 December 2023
Release of Problem	1 January 2024
Release of Selected Teams	1 January 2024
Deadline for Seeking Clarifications	8 January 2024
Release of Clarifications	15 January 2024
Deadline for Final Registration	15 January 2024
Deadline for submitting soft copy of Arbitration Memorandum(s)	8 February 2024
Deadline for submitting hard copy of Arbitration Memorandum(s)	23 February 2024
Inauguration	23 February 2024
6th TNNLU National Med – Arb Competition, 2024	23, 24 & 25 February 2024
Registration and Inaugural Ceremony	23 February 2024
Preliminary Rounds	24 February 2024
Semi Final and Final Rounds	25 February 2024
Valedictory Ceremony	25 February 2024



# REGISTRATION

Interested universities can complete Provisional Registration by way of filling of the Google Form, on or before 11:59 PM IST on 20th December 2023.

<https://forms.gle/wz1pEzwbRVnhDL88A>

# CONTACT US

For Queries write to [nmac@tnnlu.ac.in](mailto:nmac@tnnlu.ac.in)

## FACULTY COORDINATORS

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